THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 29th September, 2023

HC.VII-17/2023/9834/A: Hon'ble the Chief Justice of Gauhati High Court, in exercise of powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Vincent Lalrokima, an officer in Grade-I of the Mizoram Judicial Service, presently posted as Additional District & Sessions Judge, Aizawl Judicial District as an Officer on Special Duty (OSD), in the Aizawl Bench of the Gauhati High Court, with effect from the date of assuming charge till 31.10.2023. He shall continue to draw his salary and other allowances as admissible under the Rules as Additional District & Sessions Judge, Aizawl, Mizoram.

> By Order, Sd/- Utpal Rajkhowa, **REGISTRAR (VIGILANCE)**

Memo No. HC.VII-17/2023/9835-9846/A. Dated 29.09.2023

Copy to:-

t 🗼 🕹 🤞

- 1. The Secretary to the Govt. of Mizoram, Law & Judicial Department, Aizawl for information and necessary action.
- The Accountant General, Mizoram, Aizawl.
- 3. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. He is requested to inform the concerned officer immediately.
- 4. The District & Sessions Judge,
- 5. The Registrar cum Principal Secretary, to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 6. Shri Vincent Lalrokima, Additional District & Sessions Judge, Aizawl Judicial District.
- The Chief Controller of Accounts & Treasuries, Govt. of Mizoram, Aizawl.
- 8. The Joint Registrar (.....), Gauhati High Court, Guwahati.

- 9. The Controller, Printing & Stationeries, Govt. of Mizoram, Aizawl for publication in the Mizoram Gazette .
- 11. The Project Manager, Gauhati High Court, Guwahati for uploading the Notofication in the Gauhati High Court website.
- 12. The C.A. to Registrar General/ Rigistrar (Admn.)/ Registrar (Vigilance)/ Registrar (Estt.), Gauhati High Court, Guwahati.

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI